

## LOK SABHA DEBATES

1201

### LOK SABHA

Tuesday, 18th February, 1958

*The Lok Sabha met at Eleven of the Clock.*

[Mr SPEAKER in the Chair]

### ORAL ANSWERS TO QUESTIONS

**Mr. Speaker:** The House will now take up Questions Shri Radha Raman.

**Shri Radha Raman:** 240

**Mr Speaker:** The Minister is not here Next question.

**Central Fuel Research Institute,  
Jalgora**

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\*241. { **Shri S C. Samanta:**  
      { **Shri Subodh Hasda:**

Will the Minister of Education and Scientific Research be pleased to lay a statement on the Table showing:

(a) whether the pilot plant for the production of coalene has been set up in the Central Fuel Research Institute, Jalgora, Bihar;

(b) if so, the total expenditure incurred on the plant;

(c) the monthly production of the plant;

(d) the various uses of coalene; and

(e) its imported price and the total quantity annually consumed in this country?

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**The Deputy Minister of Education and Scientific Research (Shri M. M. Das):** (a) Not yet.

(b) and (c). Do not arise.

(d) A statement giving the required information is laid on the Table of the House. [See Appendix II, annexure No. 19].

(e) There is no import of coalene into India, and hence no imported price can be given. Also, there is no consumption of coalene as it is being neither produced in India nor imported.

**Shri Subodh Hasda:** May I know whether a committee was appointed to examine the details of the scheme of setting up a pilot plant?

**Shri M. M. Das:** Yes, Sir; it is a fact that a committee was appointed by the Governing Body of the Council of Scientific and Industrial Research under the chairmanship of Prof. Thacker, Director-General of the CSIR to go through this scheme of a pilot plant.

**Shri Subodh Hasda:** May I know whether any recommendation was made by the committee and if so, what is that?

**Shri M. M. Das:** The committee after discussion thought that some more information was necessary. So, they issued directions to collect more information which they would consider later.

**Shri Subodh Hasda:** May I know whether any estimate was made by the committee about the expenditure that had to be incurred for the pilot plant?

**Shri M. M. Das:** A rough estimate was made for the pilot plant. The cost of erecting the plant was estimated at about Rs. 8 lakhs and the recurring cost was estimated at Rs. 1.8 lakhs.

**Shri Radha Raman:** On a point of information. The Law Minister was not available and therefore the first question could not be answered. Will it be taken up as soon as he comes?

**Mr. Speaker:** Certainly, as soon as he comes, I will call the question.

**Shri Tyagi:** It is unprecedented that a question is postponed because the Treasury Bench representative is not there. The convention is that if a Minister is delayed, he passes on his questions to some other Minister to answer.

**An. Hon. Member:** What about the Deputy Minister?

**Mr. Speaker:** Both are absent. Very well; the House notes it. Next question. **Shri Gajendra Prasad Sinha.** The Member is absent. **Shri Rameshwar Tantia.**

**Dr. Ram Subhag Singh:** The next name is mine.

**Mr. Speaker:** **Shri Tantia's** name is earlier.

**Dr. Ram Subhag Singh:** You may please read it carefully.

**Mr. Speaker:** **Shri Tantia's** name is added here.

**Dr. Ram Subhag Singh:** It can be added at the end.

**Mr. Speaker:** Yes, but in my copy it is added in the beginning. I shall make enquiries as to how it happened. All right, I will call both **Dr. Ram Subhag Singh** and **Shri Tantia.**

### Loan from Japan

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\*242. { **Dr. Ram Subhag Singh:**  
**Shri Gajendra Prasad Sinha:**  
**Shri N. R. Munisamy:**  
**Shri Raghunath Singh:**  
**Shri Hem Raj:**  
**Shri Padam Dev:**  
**Shri Jhunjhunwala:**  
**Shri Siddananappa:**  
**Shri D. C. Sharma:**  
**Shri Shobha Ram:**  
**Shri Hem Barua:**  
**Shri Assar:**  
**Shri Nausibir Bharucha:**

Will the Minister of Finance be pleased to state:

(a) whether Government have received any offer from the Government of Japan for a 18,000 million Yen loan;

(b) whether the offer has been accepted;

(c) if so, what are its terms and conditions; and

(d) the purposes for which it will be utilised?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) to (d). A copy of a joint communique regarding Yen credit from Japan, issued on 4th February 1958 is laid on the Table. [See Appendix II, annexure No. 20].

**Dr. Ram Subhag Singh:** May I know when the amount will start coming to India?

**Shri B. R. Bhagat:** We sent a delegation; they have been able to negotiate the details of the credit and a communique was issued on the 4th February. The terms of the loan are that within three years, the entire loan will come. But actually when it will start coming it is difficult to say; it may start shortly.

**Dr. Ram Subhag Singh:** Does it mean that there is no other information except that which came out in the communique?